

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

...  
**CONTEMPT PETITION NO.060/00058/2019 IN  
ORIGINAL APPLICATION NO.060/00980/2018  
Chandigarh, this the 15<sup>th</sup> day of May, 2019**

...  
**CORAM:HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)**

Bawa Ram, age 56 ½ years, s/o Sh. Late Sh. Inder Ram, working as Liftman/Lift Operator, O/o Senior Superintendent Post Office, GPO Building, Sector 17, Chandigarh R/o Village Moginand, PO Sector 26, Panchkula (Haryana) -1 34116 (Group C)

....**Petitioner**

**(Present: Mr. Barjesh Mittal, Advocate)**

**Versus**

1. Sh. Ananta Narayan Nanda, Secretary, Govt. of India, Department of Posts, Dak Bhawan, Sansad Marg, New Delhi – 110116.
2. Sh. Anil Kumar, Chief Post Master General, Punjab Circle, Department of Posts, Sandesh Bhawan, Sector 17-E, Chandigarh – 1600017.
3. Sh. Pankaj Kumar Mishra, Director Postal Service, HQ Punjab Circle, Department of Posts, Sandesh Bhawan, Sector 17-E, Chandigarh – 160017.
4. Sh. Manoj Kumar, Senior Superintendent of Post Office, Chandigarh Division, GPO Building, Sector 17, Chandigarh – 160017.

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**Respondents**

**(Present: Mr. Sanjay Goyal, Advocate)**

**ORDER (Oral)**

**SANJEEV KAUSHIK, MEMBER (J)**

1. Learned counsel informs this Court that pending the C.P., the respondents have passed order dated 14.05.2019, complying with the directions of this Court, contained in order dated 21.08.2018 in

O.A. No. 060/00980/2018, therefore, the present C.P. has been rendered infructuous and may be disposed of as such.

2. Ordered accordingly.

**(SANJEEV KAUSHIK)**  
**MEMBER (J)**  
**Dated: 15.05.2019**

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